	Description	Basic excise duty	Special excise duty
4.	Extracts, essences and concentrates of coffee and pre- parations with a basis of these extracts, essences and concentrates or with a basis of coffee.	30% 5% o	f basic duty
5.	Aerated waters not containing added sugar or other sweetening matter, not flavoured.	Specific 7% of rates depending on the type of packing.	f hasic duty
	(the ad valorem incidence will be predominently in re-	ange of 40% to	63%)
6.	Natural or artificial mineral waters and aerated waters containing, added sugar or other sweetening matter or flavoured.	Specific 5% of rate depending on the type of packing.	basic duty
	(the ad nloren incidence is predominently in the ran	nge of 50% to	79%).

Procurement of Foodgrains in Punjab on behalf of the F.C.I.

2143. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the total quantity of foodgrains procured on behalf of the F.C.I. by the State agencies in Punjab during the last three years;
- (b) the total quantity of foodgrains moved out of the State during each of these three years; and
- (c) the total quantity of foodgrains belonging to the F.C.I. and now lying stored at various places in Punjab?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):
(a)

		akh/Mts).			
Ÿ	Year		antity	Procured Paddy	
		Wheat			
1985-86 .			44.69	1 82	
1986-87 .			39.70	9.28	
1987-88 .			25.08	1.65	
(b)			(Lakh/Mts.	
1985-86			. •	88.27	
1986-87				107.61	
1987-88				124.94	
(c) 19.20 lakh	Mts.	, as	on 1.4	1988	

Arrears due to the Sugarcane Growers

2144. DR. YELAMANCHILI SIVA-JI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the total amount of sugarcane arrears due from the factories to the sugarcane growers at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): As on 31st March, 1988, sugar tories in the country had purchased Es. 1748 crores sugarcane worth nearly in the current sugar season (1987-88), Out of this Rs. crores had been paid to the growers, leaving a balance of about Rs. 180 crores. Besides, an amount of nearly Rs. 10.8 crores pertaining to earlier seasons was also in arrears,

Upliftment of Minorities

2145. SHRI PARVATHANENI UP-ENDRA: Will the Minister of WEL-FARE be pleased to state.

(a) whether the Prime Minister, in his speech in Madras recently, had announced that any scheme of special programme for the uplift of the minorities or the removal of the educational backwardness of certain communities could not continue indefinitely; and